GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2473
ANSWERED ON:16.08.2011
REHABILITATION OF KASHMIRI PANDITS
Gawali Patil Smt. Bhavana Pundlikrao; Nagorao Shri Dudhgaonkar Ganeshrao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Kashmiri Pandits who have been killed or migrated due to terrorist activities in the Kashmir Valley;
- (b) whether the Government had conducted any inquiry in this regard;
- (c) if so, the findings thereof; and
- (d) the action taken by the Union Government to protect and rehabilitate Kashmiri Pandits in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (d): A statement laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.2473 FOR ANSWER ON 16TH AUGUST 2011 REGARDING REHABILITATION OF KASHMIRI PANDITS.

- (a): As per information received from J&K Government, 219 Kashmiri Pandits were killed in the State since 1989 and 58697 families are reported to have left their homes due to onset of terrorism in the Kashmir Valley.
- (b)& (c): The State Government has registered FIRs in respect of all the incidences which have taken place in the State and taken further action as per Law.
- (d): The Central as well as the State Government has taken all measures to protect the lives and properties of the Kashmiri migrants. The State Government have enacted "The J&K Migrants Immovable Property (Preservation, Protection and Restrain of Distress Sales) Act, 1997" and "J&K migrants (Stay of Proceedings) Act, 1997" to protect and restrain the distress sale of properties left behind in the Valley by migrants. For facilitating the return of migrants who are willing to return to the Valley, a comprehensive Package of Rs.1618.40 crore has been announced in 2008 for return and rehabilitation of Kashmiri migrants to the Valley which interalia provides for provision of assistance for repair/renovation of damaged houses, transit accommodation, continuance of cash and ration relief, students scholarship, employment in Government and financial assistance for self employment, financial assistance to agriculturists and horticulturists and waiver of interest on loans. The State Government has given employment to 2120 migrants and 1409 candidates have already joined in various Departments of J&K.